

राज्य शहरी विकास अभिकरण, नवा रायपुर, छत्तीसगढ़

ब्लॉक डी, चतुर्थ तल, इंदिरावती भवन, नवा रायपुर, अटल नगर

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नवा रायपुर, अटल नगर, दि०११/०५/२०२०

प्रति,

अवर सचिव
छ.ग.शासन
नगरीय प्रशासन एवं विकास विभाग
महानदी भवन, नवा रायपुर, अटल नगर

विषय :- माननीय नेशनल ग्रीन ट्रिब्यूनल, सिंशिएल बेंच, नई दिल्ली में प्रचलित प्रकरण क्रमांक ओ.ए. 325/2015 लेफिटनेंट कर्नल सार्वदमन शिंग ओबेरॉय विरुद्ध यूनियन ऑफ इंडिया व अन्य के संबंध में।

संदर्भ :- 1. कार्यालयीन पत्र क्र. 7202/2019-20 दिनांक 10.07.2019, पत्र क्र. 5015 दिनांक 28.11.2019, एवं पत्र क्र. 5839 दिनांक 22.01.2020

2. नेशनल ग्रीन ट्रिब्यूनल का प्रकरण क्र. एम.ए. नं. 26/2019 इन ओ.ए. नं. 325/2015

विषयांतर्गत संदर्भित पत्रों के माध्यम से प्रदेश के तालाबों/जल स्रोतों के पुनरुद्धार के संबंध में तैयार की गई कार्ययोजना संलग्न कर शासन को प्रेषित की गई थी। पुनः पूर्व प्रेषित जानकारी की छायाप्रति तथा अद्यतन नवीन कार्ययोजना संलग्न कर आवश्यक कार्यवाही हेतु प्रेषित है।
संलग्न :- उपरोक्तानुसार।


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प्रतिलिपि :-

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अपर सचिव, छ.ग.शासन, आवास एवं पर्यावरण विभाग, मंत्रालय, महानदी भवन, नवा रायपुर अटल नगर की ओर उपरोक्तानुसार कार्ययोजना की प्रति सहित उनके पत्र क्र. एफ 04-06/2049/32 दिनांक 23.10.2019 के संबंध में सादर सूचनाएं प्रेषित।

संलग्न :- उपरोक्तानुसार।


विशेष कर्तव्यस्थ अधिकारी
राज्य शहरी विकास अभिकरण
नवा रायपुर, अटल नगर

Government of Chhattisgarh
Urban Administration & Development Department

Revised Action Plan – Water body Restoration

- Water Bodies play multi-functional role in urban area. It can be the source of water for supply, landscaping, irrigation, fishing and eco-tourism, which add values to social benefits. They can also be used to prevent heat island effects and to improve the micro-climate in cities. For conserving the same, it is necessary to analyse the hydrological system with reference to catchment basins for the water bodies. MoEF has prepared 'Advisory Report for Conservation and Restoration of Water Bodies in Urban Areas' which recommends State and ULBs to take initiatives in order to conserve water bodies. While formulating action Plan at city levels, steps suggested by MoUD & MoEF in the above mentioned report is adopted to conserve and restore the water bodies in cities. One of the finest examples of restoration of pond in the fast growing urban environment is the Telibandha Lake in Raipur.
- Action plan also suggested to integrate identified projects on water bodies with Programmes such as National Lake Conservation Programme and National Wetland Conservation Programme, CSS scheme like Amrut, smart city and state sponsor scheme like Sarovar dharohar yojana, Ministry of Water Resources programme for Repair, Renovation & Restoration (RRR) of Water Bodies with Domestic/External Assistance which are undertaken by Government of India (GOI).
- City of Chhattisgarh having control of lakes and ponds situated in ULBs jurisdiction. Rivers and other water body is mainly controlled by other line department. In urban context of Chhattisgarh private land ponds also exist. Mandate for restoration and O&M framework is also not developed. At present urban development department is not having any definition of water body in Chhattisgarh. Definition fixation and other legal framework is also part of this action plan.

Current Status of Restoration of Water Bodies (Revised Action Plan) in ULBs

Sl. No.	Description	Timeline	Current Status
	Identification & Projectivization		
1	Census of waterbodies exists in urban area and fixation of definition of water bodies.	Jan 2020	Under the banner of various Water Bodies Restoration and Rejuvenation Schemes the data base of 2047 water bodies have been created and Detail survey would be carried out once the Committee finalize the definition and other modalities of Rejuvenation projects by professional Agencies.
2	Identification and Geotagging of ponds and lakes in the state.	June 2020	SOP and guidelines for this process is under preparation
3	Tracking establishment of source contamination.	Mar 2020	SOP and guidelines for this process is under preparation
4	Intra and inter departmental committee formation for coordination responsibility fixation, synergy.	Jan. 2020	Intra departmental committee has been formed by UAD. Inter departmental committee would be formed by Chhattisgarh Env. Conservation Board (CECB).
5	Survey of combined sewer, grey water and storm water and other pollutant water.	June 2020	Survey work would commence simultaneously with the identification of water body.
6	Assessment of Water Quality of ponds or lakes	July 2020	SOP and guidelines for this process is under preparation
7	Identification of water body for restoration on phase-wise manner.	August 2020	After detailed census, selection of PMU and finalization of the definition this work would commence further.
8	Funding source mapping for restoration phasing and projectivization.	August 2020	It would be finalized by the Committee.
9	Prioritization of ponds or lakes for restoration in consultation with respective SPCB	August 2020	It would be finalized by the Committee.
10	Preparation and submission of action plans for restoration of prioritized ponds or lakes to CPCB for random scrutiny of proposed action plans	Sept 2020	It would be done after prioritization is finalized by committee.
11	Execution of approved action plans	Sept 2020	Will commence after approval of action plan



Legal framework

	Preparation of legal framework including acts, rules, byelaws, SOPs etc.	April 2020	Scope of Work for the selection of PMU would be finalized by the Committee.
2	Preparation of SOP for minimization of surfactants, filamentous bacteria, coli-form bacteria, BOD, weeds, water hyacinth, other eutrophication indicators etc.	May 2020	After the selection of PMU and on-boarding these works would commence further.
3	SOP for reduction of black water, grey water and other pollutant mixing prevention.	May 2020	
4	Introduction of SOP for periodic water sample analysis and changing priorities accordingly.	May 2020	
5	Empowering ULBs on water body management, water resource management and waste water recycling.	June 2020	
6	Constitute inter and intra departmental expert committees at state and city level.	April 2020	
7	Introduction of legal framework for panel action.	May 2020	
8	Development of framework for creating a biodiversity.	June. 2020	

Technology, Planning and Mapping

1	Mainstreaming of water body protection and conservation as integral part of urban planning, development and management including catchment area prevention and biodiversity.	April 2020	Department of Town and Country planning, CECB and Biodiversity board will issue guideline for the same.
2	Identification of cost effective, eco-friendly, energy efficient alternate technology.	June. 2020	Appointed Committee and selected PMU would commence the work further.
3	Planning and mapping of water body for reduction of urban flooding and enhancement of ground water recharging.	August. 2020	

Project Planning and Formulation

	Development of comprehensive IEC and BCC program.	June, 2020	It is under progress.
2	Promote transparency and promote effective participation of civil society groups and RWA.	June, 2020	
3	Training need analysis for state and city level functionaries and stakeholders.	July, 2020	
4	Impart training to all functionaries and stakeholders regarding project planning formulation, management, O&M, financing and environment.	July, 2020	

Gap Identification and Augmentation

1	Pilot project based on best practice technological models.	Start-June, 2020 End-Nov 2021	It is under progress.
2	Conduct mid-term evaluation and revised progressive monitoring results.	Mar 2021 & Periodic	
3	Identify gaps in executed project and reorient monitoring results.	Mar 2021 & Periodic	
4	Development centralised data back.	Dec 2020	
5	Resource augmentation through introduction of environment and project professionals and their cadre management.	Jan, 2021	

Project Goals

Restoration and O&M of Restored Identified water Bodies of Urban Areas

1	First Year – 2%
2	Second Year – 5%
3	Third Year – 15%
4	Fourth Year – 25%
5	Fifth Year – 30%
6	Sixth Year – Remaining